

Name of Corporate Debtor: M/s Bhagwan Motors Private Limited: Liquidation Commencement date: 01.09.2023 List of Creditors as on: 01.12.2023

List of Operational Creditors (Government Dues)													
S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commercial Tax Officer Circle 15, Indore	03.10.2023	7,596,407.00	7,596,407.00	Taxes, Interest & Penalty	No	No	3.74	0.00	0.00	0.00	0.00	Claim received during Liquidation.
2	Employee Provident Fund Organisation	03.10.2023	7,425,371.00	7,425,371.00	Dues of Provident fund, Interest and Damages	No	No	3.65	0.00	0.00	0.00	0.00	Claim received during Liquidation.
3	Assistant Commissioner of Income Tax, Circle -1(1), Indore	27.09.2023	58,089,537.00	58,089,537.00	Taxes, Interest & Penalty	No	No	28.56	0.00	0.00	0.00	0.00	Claim received during Liquidation.
4	MP Industrial Development Corporation Ltd., Regional Office, Indore (Formerly MPAKVN (I) Ltd., Indore)	08.01.2021	542,843.00	542,843.00	Annual Charges and Interest thereon	No	No	0.27	0.00	0.00	0.00	0.00	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
<b>Total</b>			<b>73,654,158.00</b>	<b>73,654,158.00</b>				<b>36.22</b>					